

12.00 Noon

PAPERS LAID ON THE TABLE

Report (2001-2002) on the Working and Administration of the Companies Act, 1956.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL) : Sir, I lay on the Table, under section 638 of the Companies Act, 1956, a copy (in English and Hindi) of the Forty-sixth Annual Report on the Working and Administration of the Companies Act, 1956, for the year ended March 31, 2002. [Placed in Library. See No.L.T.-7191/03]

Report and Accounts (2001-2002) of ANIIDCO, Port Blair and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL) : Sir, on behalf of DR. C.P. THAKUR, I lay on the Table :-

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

(a) Fourteenth Annual Report and Accounts of the Andaman and Nicobar Islands Integrated Development Corporation Limited (ANIIDCO), Port Blair, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No.L.T.-7203/03]